

**Shortage of Water Supply in Viiyoor Jail**

2997. Shri Vasudevan Nair:  
Shri Warrior:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there is a shortage of water supply in the Viiyoor Central Jail, in Kerala State; and

(b) if so, the steps being taken to ensure sufficient water supply in this jail?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes, Sir.

(b) A proposal to supply water to the Viiyoor Jail from the Trichur Water Supply Scheme is under consideration.

**Suicide by a Clerk of Accounts Department**

2998. Shri Lakshmi Bhawan: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a clerk of Accounts Department committed suicide on the 12th March, 1966 at Netaji Nagar due to frustration;

(b) if so, whether any inquiry has been held in this regard; and

(c) whether the cause of the frustration could be known?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) A clerk of the Income-tax Office, Race Course Camp, New Delhi, committed suicide.

(b) and (c). The inquiry is still in progress.

**Public Sector Undertakings**

2999. Shri Siddiah: Will the Minister of Communications be pleased to state:

(a) the names of the Public Sector Undertakings and other limited Companies under the control of the Ministry of Communications;

(b) the number of employees working in Class I, II, III and IV categories in each of the undertakings and Companies as on 1st March, 1966;

(c) whether reservation has been made for Scheduled Castes and Scheduled Tribes in each of them; and

(d) if so, the number of scheduled Castes and Scheduled Tribes in each category as on 1-3-1966?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) There are two public Undertakings under the administrative control of the Department of Communications namely, the Indian Telephone Industries Limited, Bangalore, and the Hindustan Teleprinters Limited, Madras. Both of them are run as private limited companies;

(b) to (d). A statement giving the requisite information is laid on the Table of the House. [Placed in Library. See No. LT-5946/66].

**Education Policy in N.E.F.A.**

3000. Shri Sidheshwar Prasad: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there is no uniformity in education policy in N.E.F.A.;

(b) if so, the reasons therefor;

(c) whether the lack of uniformity has resulted in a lot of hardship to the students; and

(d) the steps taken in the matter?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (d). The general education policy in NEFA follows the pattern adopted in the rest of the country. However, the question of medium of instruction in the schools of NEFA from the primary stage onwards has posed practical difficulties. The Ering Committee has made certain recommendations in this regard and these are now under examination.